

Rochnama Details

Civil Register No.16-A-Diary

IN THE COURT OF: Additional District and Sessions Judge - VII

Before: Sri Sanjay Kumar - IV

Dated 27-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	SESSION CASE/1911/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :10-02-2022
2	SESSION CASE/282/2007	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-02-2022
3	SESSION CASE/176/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-02-2022
4	TITLE APPEAL/36/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :21-02-2022
5	Cr. Revision/64/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-02-2022
6	Cr. Revision/88/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-02-2022
7	Cr. Revision/6/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-02-2022
8	SESSION CASE/14/2022	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :10-02-2022
9	Cri. Rev App./73/2017	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :15-02-2022
10	SESSION CASE/241/2012	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :15-02-2022
11	TITLE APPEAL/50/2018	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :21-02-2022
12	TITLE APPEAL/9/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :21-02-2022
13	Anticipatory Bail/727/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :03-02-2022
14	Anticipatory Bail/1028/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :03-02-2022
15	Regular Bail/928/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :01-02-2022
16	Regular Bail/932/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
17	Regular Bail/947/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
18	Regular Bail/954/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :01-02-2022
19	Regular Bail/959/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
20	Regular Bail/964/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :01-02-2022
21	Regular Bail/976/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :01-02-2022
22	Regular Bail/18/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
23	SESSION CASE/335/2019	Order Passed: Stage :DEFENCE EVIDENCE Sub Satge :----	Next Date of Hearing :01-02-2022
24	SESSION CASE/117/2020	Order Passed: Stage :DEFENCE EVIDENCE Sub Satge :----	Next Date of Hearing :08-02-2022

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IN THE COURT OF: Additional District and Sessions Judge - VII

Before: Sri Sanjay Kumar - IV

Dated 27-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
25	SESSION CASE/322/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-02-2022
26	SESSION CASE/184/2015	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :21-02-2022
27	SESSION CASE/235/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :21-02-2022
28	SESSION CASE/85/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :19-02-2022
29	SESSION CASE/150/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-02-2022
30	SESSION CASE/178/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :21-02-2022
31	SESSION CASE/234/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :09-02-2022
32	SESSION CASE/346/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-02-2022
33	SESSION CASE/113/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-02-2022
34	SESSION CASE/169/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :01-02-2022
35	SESSION CASE/197/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022
36	SESSION CASE/213/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-02-2022
37	SESSION CASE/222/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :08-02-2022
38	SESSION CASE/51/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :01-02-2022
39	SESSION CASE/164/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022
40	SESSION CASE/172/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022
41	SESSION CASE/340/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022
42	SESSION CASE/6/2022	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022
43	SESSION CASE/167/2020	Order Passed: Stage :CHARGE Sub Satge :----	Next Date of Hearing :08-02-2022
44	SESSION CASE/265/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :08-02-2022
45	SESSION CASE/355/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :08-02-2022

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Dated 27-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
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No. of Cases Heard	45
No. of Cases listed	45
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer